

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1116 of 2019

IN THE MATTER OF:

Indian Oil Corporation Ltd.

...Appellant

Versus

Ashish Arjun Kumar Rathi

...Respondent

Present:

For Appellant :

**Mr. Neeraj Malhotra, Senior Advocate with
Mrs. Priya Puri and Mr. Yati Sharma, Advocates**

For Respondent :

**Mr. Tushar Bhushan and Mr. Pawan Bhushan,
Advocates**

ORDER

25.02.2020 Heard the learned counsel for the parties. Hearing concluded.
Judgment reserved.

Parties may file their written submissions, not exceeding 3 pages, within
3 days.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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